

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

CRIMINAL APPEAL NO(s). 38 OF 2001

STATE OF GUJARAT & ANR.

Appellant (s)

VERSUS

SHAILESHBHAI MANSUKHLAL SHAH & ANR.

Respondent(s)

WITH APPEAL(CRL) NO. 39 of 2001

Date: 20/02/2007 This Appeal was called on for hearing today.

For Appellant(s)

Ms. Hemantika Wahi, Adv.

Ms. Shivangi, Adv.

For Respondent(s)

Rr-Ex-Parte, Adv.

UPON hearing counsel the Court made the following

O R D E R

It appears from the office report that no order is required in this matter from this court.

(B.SUDHEENDRA KUMAR)

Registrar

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